

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-06-2026

Date : 10.06.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section
11580/2026	10.06.2026	CRLMC-1304/2026	A.PANDA	C.O.		Order Dtd. 2026-05-06	
11582/2026	10.06.2026	WP (C) - 12185/2026	C.R.NAYAK	C.O.		Order Dtd. 2026-05-21	
11583/2026	10.06.2026	WP (C) - 9896/2026	B.SAMAL	C.O.		Order Dtd. 2026-05-19	WRIT BRANCH-3
11584/2026	10.06.2026	WP (C) - 4094/2026	M.R.RAUTRAY	C.O.		Order Dtd. 2026-05-20	
11585/2026	10.06.2026	WP (C) - 11760/2026	M.R.RAUTRAY	C.O.		Order Dtd. 2026-05-20	
11586/2026	10.06.2026	WP (C) - 12137/2026	B.SAMAL	C.O.		Order Dtd. 2026-05-21	
11587/2026	10.06.2026	ABLAPL-2608/2026	P.K.MISHRA	C.O.	COURT NO. 24	Order Dtd. 2026-04-22	
11588/2026	10.06.2026	WP (C) - 17579/2026	SK BISWAL	C.O.	COURT NO. 24	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-3)
11589/2026	10.06.2026	WP (C) - 17259/2026	M.M.NAYAK	C.O.	COURT NO. 24	Order Dtd. 2026-06-09	
11590/2026	10.06.2026	WP (C) - 17969/2026	P.K.DASH	C.O.	COURT NO. 24	Order Dtd. 2026-06-09	WRIT BRANCH-7
11591/2026	10.06.2026	WP (C) - 17469/2026	PC DAS	C.O.	COURT NO. 1	Order Dtd. 2026-06-12	WRIT BRANCH-7
11592/2026	10.06.2026	WP (C) - 17923/2026	G.D.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
11593/2026	10.06.2026	WP (C) - 17087/2026	SK PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-7
11594/2026	10.06.2026	WP (C) -	B.R.SENAPATI	C.O.	COURT	Order Dtd. 2026-06-09	

		17957/2026			NO. 1		
1595/2026	10.06.2026	WP (C) - 17144/2026	G ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1596/2026	10.06.2026	WP (C) - 19570/2025	B.B.MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1597/2026	10.06.2026	WP (C) - 15273/2026	GD MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-05-18	WRIT BRANCH-5
1598/2026	10.06.2026	WP (C) - 17361/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1599/2026	10.06.2026	WP (C) - 17924/2026	T.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-5
1600/2026	10.06.2026	WP (C) - 17362/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-6
1601/2026	10.06.2026	WP (C) - 17893/2026	DR.P.CHULI	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	
1602/2026	10.06.2026	WP (C) - 17364/2026	A PATTANAİK	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-6
1603/2026	10.06.2026	WP (C) - 17484/2026	S.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	
1604/2026	10.06.2026	WP (C) - 37563/2025	G SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-05-20	
1605/2026	10.06.2026	WP (C) - 17919/2026	H.K.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	
1606/2026	10.06.2026	WP (C) - 30125/2025	MR ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-05-20	
1607/2026	10.06.2026	WP (C) - 17794/2026	B.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1608/2026	10.06.2026	WP (C) - 17720/2026	K.C.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-2)
1609/2026	10.06.2026	WP (C) - 17725/2026	B.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-1
1610/2026	10.06.2026	WP (C) - 17702/2026	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-3
1611/2026	10.06.2026	WP (C) - 17837/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-07-06	WRIT BRANCH-2

1612/2026	10.06.2026	WP (C) - 17586/2026	P.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-5
1613/2026	10.06.2026	WP (C) - 10000/2021	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-05-20	WRIT BRANCH-7
1614/2026	10.06.2026	WP (C) - 17669/2026	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-06-29	WRIT BRANCH-8
1615/2026	10.06.2026	WP (C) - 17399/2026	GC SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1616/2026	10.06.2026	WP (C) - 17461/2026	C SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-7
1617/2026	10.06.2026	WP (C) - 17679/2026	M.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
1618/2026	10.06.2026	WP (C) - 17444/2026	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7
1619/2026	10.06.2026	WP (C) - 17648/2026	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-1)
1620/2026	10.06.2026	WP (C) - 17442/2026	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-7
1621/2026	10.06.2026	WP (C) - 17606/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-4
1622/2026	10.06.2026	WP (C) - 42583/2023	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-6
1623/2026	10.06.2026	WP (C) - 42583/2023	SK RATH	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-6
1624/2026	10.06.2026	WP (C) - 17608/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1625/2026	10.06.2026	WP (C) - 17843/2026	S PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-2
1626/2026	10.06.2026	WP (C) - 42619/2023	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-7
1627/2026	10.06.2026	WP (C) - 17610/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-4
1628/2026	10.06.2026	WP (C) - 42619/2023	SK RATH	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-7
1629/2026	10.06.2026	WP (C) - 17865/2026	S PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-2

1630/2026	10.06.2026	WP (C) - 42617/2023	SK RATH	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-7
1631/2026	10.06.2026	WP (C) - 17866/2026	S PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-2
1632/2026	10.06.2026	WP (C) - 42617/2023	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-7
1633/2026	10.06.2026	WP (C) - 17842/2026	S PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-2
1634/2026	10.06.2026	WP (C) - 17765/2026	P.K.PANI	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	WRIT BRANCH-7
1635/2026	10.06.2026	WP (C) - 42589/2023	J SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-6
1636/2026	10.06.2026	WP (C) - 17616/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-06-09	
1637/2026	10.06.2026	WP (C) - 42589/2023	SK RATH	C.O.	COURT NO. 1	Order Dtd. 2026-05-19	WRIT BRANCH-6
1638/2026	10.06.2026	BLAPL- 4885/2026	UP BAG	C.O.	COURT NO. 3	Order Dtd. 2026-07-06	
1639/2026	10.06.2026	WP (C) - 17799/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)
1640/2026	10.06.2026	WP (C) - 17820/2026	S.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-1
1641/2026	10.06.2026	WA- 812/2026	L.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
1642/2026	10.06.2026	WP (C) - 15335/2026	P.CHULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-05-21	WRIT BRANCH-4
1643/2026	10.06.2026	WP (C) - 17793/2026	K.RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	WRIT BRANCH-5
1644/2026	10.06.2026	WP (C) - 17543/2026	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-12	
1645/2026	10.06.2026	WP (C) - 17868/2026	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-2
1646/2026	10.06.2026	CRLMC- 1834/2026	H.N.MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
1647/2026	10.06.2026	CRLREV-	H.K.MOHANTA	C.O.	COURT	Order Dtd. 9999-12-31	

		400/2026			NO. 3		
1648/2026	10.06.2026	ABLAPL-6328/2026	S.PANDA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
1649/2026	10.06.2026	BLAPL-4740/2026	T R DAS	C.O.	COURT NO. 3	Order Dtd. 2026-07-13	
1650/2026	10.06.2026	ABLAPL-5969/2026	B.K.DAS	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	
1651/2026	10.06.2026	ABLAPL-5861/2026	H.K.MOHANTA	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	BAIL-2
1652/2026	10.06.2026	BLAPL-4870/2026	S.BARIK	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	
1653/2026	10.06.2026	CMP-738/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	
1654/2026	10.06.2026	CMP-718/2026	J.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-06-09	
1655/2026	10.06.2026	CRLA-457/2026	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-09-10	
1656/2026	10.06.2026	CRLA-6/2026	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
1657/2026	10.06.2026	CRLMC-1836/2026	B.DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
1658/2026	10.06.2026	CRLMC-1819/2026	M.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	
1659/2026	10.06.2026	CRLMC-1806/2026	KAMIL RASHID	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	
1660/2026	10.06.2026	BLAPL-4883/2026	SARAT KUMAR NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	
1717/2026	10.06.2026	WP (C) - 17920/2026	KC RATH	C.O.	COURT NO. 3	Order Dtd. 2026-06-09	WRIT BRANCH (DIVISION BENCH-1)
1718/2026	10.06.2026	WP (C) - 17670/2026	A PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
1719/2026	10.06.2026	WP (C) - 17670/2026	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	
1573/2026	10.06.2026	WP (C) - 17406/2026	DEEPAK KUMAR PANI	GENERAL		Order Dtd. 2026-06-09	
1574/2026	10.06.2026	WP (C) - 14253/2026	SOVNA PRIYADARSHINI PARIDA	GENERAL		Order Dtd. 2026-05-14	
1575/2026	10.06.2026	WP (C) - 17793/2026	SANJIB KUMAR RATH	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-5
1576/2026	10.06.2026	BLAPL-4863/2026	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-06-09	

1577/2026	10.06.2026	BLAPL-2043/2026	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-09	BAIL-2
1578/2026	10.06.2026	WP (C) - 14492/2013	SAMARENDRA BEURA	GENERAL		Entire Order	
1579/2026	10.06.2026	WP (C) - 29036/2011	SAMARENDRA BEURA	GENERAL		Entire Order	
1661/2026	10.06.2026	ABLAPL-5820/2026	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1662/2026	10.06.2026	ABLAPL-5801/2026	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2026-06-09	
1663/2026	10.06.2026	WP (C) - 2381/2017	DR. JITENDRA KUMAR LENKA	GENERAL		Entire Brief	WRIT BRANCH-3
1664/2026	10.06.2026	WP (C) - 16687/2026	DR. JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2026-06-09	
1716/2026	10.06.2026	ABLAPL-5723/2026	SK SAMIM	GENERAL		Order Dtd. 2026-06-09	
1581/2026	10.06.2026	CRLMC-5682/2025	SUBHANKAR PANDA	GENERAL		Order Dtd. 2026-01-27	
1665/2026	10.06.2026	WP (C) - 17382/2026	P.S.DAS	GENERAL		Order Dtd. 2026-06-12	WRIT BRANCH (DIVISION BENCH-2)
1666/2026	10.06.2026	OJC-7784/1996	MK PANI	GENERAL		Order Dtd. 1997-02-01 Entire Order, Petition With Annexures,	
1667/2026	10.06.2026	ABLAPL-5768/2026	B DAS	GENERAL		Order Dtd. 2026-06-09	
1668/2026	10.06.2026	WP (C) - 17413/2026	P.K.JENA	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-8
1669/2026	10.06.2026	WP (C) - 17645/2026	RK SAHU	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-1
1670/2026	10.06.2026	ABLAPL-6179/2026	S.DAS	GENERAL		Order Dtd. 2026-06-17	BAIL-2
1671/2026	10.06.2026	ABLAPL-5722/2026	MK PANI	GENERAL		Order Dtd. 2026-06-09	
1672/2026	10.06.2026	ABLAPL-5735/2026	JP KAR	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1673/2026	10.06.2026	WP (C) - 17961/2026	JP KAR	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-6

1674/2026	10.06.2026	WP (C) - 17950/2026	JP KAR	GENERAL		Order Dtd. 2026-06-09	WRIT BRANCH-5
1675/2026	10.06.2026	ABLAPL- 5780/2026	RK BARIK	GENERAL		Order Dtd. 2026-06-09	BAIL-2
1676/2026	10.06.2026	ABLAPL- 5842/2026	S SATAPATHY	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1677/2026	10.06.2026	WP (C) - 15453/2026	RITURANJAN CHHOTARAY	GENERAL		Order Dtd. 2026-05-22	WRIT BRANCH-5
1678/2026	10.06.2026	BLAPL- 4880/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1679/2026	10.06.2026	BLAPL- 5264/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-06-09	BAIL-2
1680/2026	10.06.2026	ABLAPL- 5783/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1681/2026	10.06.2026	ABLAPL- 5827/2026	AMLAN SHAKTI PAUL	GENERAL		Order Dtd. 2026-06-09	
1682/2026	10.06.2026	ABLAPL- 5790/2026	ASWINI KUMAR MISHRA	GENERAL		Order Dtd. 2026-06-09	BAIL-2
1683/2026	10.06.2026	ARBP- 6/2019	K SAHOO	GENERAL		Entire Order	M.J.C.
1684/2026	10.06.2026	ABLAPL- 5805/2026	S DASH	GENERAL		Order Dtd. 2026-06-09	
1685/2026	10.06.2026	OJC- 6430/1998	RK SAHU	GENERAL		Order Dtd. 2017-08-29	
1686/2026	10.06.2026	ABLAPL- 5704/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1687/2026	10.06.2026	WP (C) - 17952/2026	JP KAR	GENERAL		Order Dtd. 2026-06-09	
1688/2026	10.06.2026	ABLAPL- 5704/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1689/2026	10.06.2026	ABLAPL- 5764/2026	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1690/2026	10.06.2026	ABLAPL- 5765/2026	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2026-06-09	
1691/2026	10.06.2026	ABLAPL- 5818/2026	SARAT DASH	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1692/2026	10.06.2026	ABLAPL- 12106/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-09	
1693/2026	10.06.2026	WP (C) - 16668/2026	S. K. LENKA	GENERAL		Order Dtd. 2026-06-09	

1694/2026	10.06.2026	ABLAPL-5771/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-06-09	
1695/2026	10.06.2026	OJC-3783/1999	MANOJ KUMAR PANI	GENERAL		PetitionAnnexure,Entire Order,	
1696/2026	10.06.2026	ABLAPL-5700/2026	K. DANG	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1697/2026	10.06.2026	ABLAPL-5809/2026	H. K. PATRA	GENERAL		Order Dtd. 2026-06-09	
1698/2026	10.06.2026	ABLAPL-5750/2026	SURENDRA DAS	GENERAL		Order Dtd. 2026-06-09	BAIL-1
1699/2026	10.06.2026	WP (C) - 18249/2025	P. K. LENKA	GENERAL		Order Dtd. 2026-05-15	WRIT BRANCH-6
1700/2026	10.06.2026	ABLAPL-5745/2026	P. K. MISHRA	GENERAL		Order Dtd. 2026-06-09	
1701/2026	10.06.2026	ABLAPL-5709/2026	B. DAS	GENERAL		Order Dtd. 2026-07-06	
1702/2026	10.06.2026	ABLAPL-5760/2026	B. DAS	GENERAL		Order Dtd. 2026-06-09	
1703/2026	10.06.2026	CMP-775/2026	ANANTA DAS	GENERAL		Order Dtd. 2026-05-07	
1704/2026	10.06.2026	WP (C) - 17897/2026	SUBAS SAMAL	GENERAL		Order Dtd. 2026-06-09	
1705/2026	10.06.2026	WP (C) - 13308/2026	KAMALAKANTA NATH	GENERAL		Order Dtd. 2026-05-13	
1706/2026	10.06.2026	FAO-626/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-05-21	
1707/2026	10.06.2026	FAO-640/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-05-21	
1708/2026	10.06.2026	RSA-442/2005	LAXMAN KUMAR BEHERA	GENERAL		PetitionAnnexure,Misc.case,	SECOND APPEAL
1709/2026	10.06.2026	WP (C) - 17724/2026	SATYAJIT SAMAL	GENERAL		Order Dtd. 2026-06-09	
1710/2026	10.06.2026	ABLAPL-5708/2026	DILLIP SAMAL	GENERAL		Order Dtd. 2026-06-09	
1711/2026	10.06.2026	WP (C) - 2892/2026	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-2
1712/2026	10.06.2026	WP (C) - 1302/2026	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-5
1713/2026	10.06.2026	WP (C) -	BIJAY KUMAR	GENERAL		Order Dtd. 2026-05-19	

		14202/2026	DAS				
1714/2026	10.06.2026	WP (C) - 41937/2023	BIJAY KUMAR DAS	GENERAL		Order Dtd. 2026-02-13	WRIT BRANCH-7
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N I C (Software Team)